Insolvency and Bankruptcy Board of India
in association with
Indira Gandhi National Open University (IGNOU)
organises

Live Session on the following topics:

“Liability for prior offences under Section 32A of the IBC”
by Mr. Vikram Bajaj, Insolvency Professional
15.00 – 15.30 hrs

“Role of State Agencies under IBC”
by Mr. Deepak Rao, GM, IBBI;
Mr. Deeptanshu Singh, Manager, IBBI
15.30 – 16.00 hrs

on
Doordarshan Gyandarshan TV Channel

17th August, 2022
(Repeat Telecast – 20.00 – 2100 hrs)

With a view to facilitate manifold increase in the reach of the Board’s advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

Gyandarshan Channel Nos.

Airtel – 442
Tata Sky – 755
Sun Direct – 596
Den – 526
In Digital – 297
Hathway - 473

For any further information/clarification, please write to:
workshop.ip@ibbi.gov.in

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